

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 301**

New IA1862/2023 New IA1951/2023 New IA1952/2023 IA-898/2023  
IA-259/2023 IA-5913/2022 IA-71/2023  
In  
IB-741(ND)/2021

**IN THE MATTER OF:**

M/s. Hiveloop Capital Pvt Ltd.

**.... APPLICANT/PETITIONER**

**Vs.**

M/s. Radiant Castings Pvtg Ltd.

**.... RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 12.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

Mr. Supratik Sarkar, Advocate for R-4 in IA-5913/2022, Mr. Saurav Gupta, Advocate for R-4, R-5 in IA-5913/2022

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 27.04.2023.

Sd/-  
**(Court Officer)**